

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 825/2018

STATE OF U.P. & ANR.

Appellant(s)

VERSUS

MALHU & ORS.

Respondent(s)

(With Appln.(s) for substitution, condonation of delay in
filing substitution)

WITH

C.A. No. 826/2018 (III-A)

Date : 09-04-2018 These appeals were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. P.N. Misra, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. E.C. Agrawala, AOR
Ms. Meenakshi Kalra, Adv.

Mr. Pradeep Kumar Yadav, Adv.
Mr. Ajay Kumar Chaudhary, Adv.
Ms. Manju Jetley, AOR

Mr. Osama Suhail, Adv.
Mr. Animesh Khanna, Adv.
Mr. Mohit Thareja, Adv.

Mr. Syed Mehdi Imam, AOR
Mr. Sharad Chauhan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to the appellants
to take steps for bringing on record the legal
representatives of deceased respondent No. 2 in
C.A.No. 825/2018 and furnish fresh address of
respondent No. 3 in C.A. No. 826/2018.

List thereafter.

A.R.-cum-P.S.

Asstt. Registrar